



website

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT : SAKET COURTS COMPLEX , NEW DELHI

ORDER

The following transfer and posting order are hereby made in official exigency with immediate effect :-

<u>S. No.</u>	<u>Name of the Official</u>	<u>From</u>	<u>To</u>
1	Sanjeev Kumar Junior Judicial Assistant	JJA In Computer branch	PS in office of undersigned.
2.	Sh. Ram Singh Bisht Personal Assistant	PS in the office of undersigned	Sh. Navjeet Budhiraja, Ld. ASJ -02 (South)
3.	Ms. Priya, Personal Assistant	Sh. Navjeet Budhiraja, Ld. ASJ -02 (South)	Office Pool (south)

Note :- Non - compliance of transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official.

(SHAN JAIN)
14/07/25
Pr. District & Sessions Judge (South)
Saket Court Complex, New Delhi

23502-23516
No. Admn. I & II/P & T/SD/Saket/2025 _____ Dated , New Delhi, the 14-7-25

Copy forwarded to following for information and necessary action :-

1. Ld. Principal district & Sessions Judge (Hqs) , Tis Hazari, Delhi
2. Personal secretary to the undersigned.
3. Ld. Presiding Officers/ Officers -In-Charge, concerned,
4. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi
5. The Officer In-Charge, Computer Branch , South District, Saket Courts Complex, New Delhi
6. The Aoj(J), Administration Branch (HQs), Tis Hazari Courts, Delhi
7. Website Committee, HQs, Tis Hazari Courts, Delhi
8. The PRO , South District, Saket Courts Complex, New Delhi
9. ACR Cell (HQs), Tis Hazari Courts, Delhi
10. Official concerned
11. Dealing Official LAYERS Seat, Tis Hazari Court, for uploading on LAYERS.
12. Guard File

(SHAN JAIN)
14/07/25
Pr. District & Sessions Judge (South)
Saket Court Complex, New Delhi